

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 08-05-2018

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No. 15 of 2012 (SZ) (Suo Motu)	A.M. Joseph, Chennai Vs The Commissioner of Police, Chennai and others	M/s. T. Mohan M/s. M.K. Subramanian for R1,R3 M/s. Abdul Saleem and S. Saravanan for R2 M/s. H. Yasmeen Ali for R4	10.07.2018
2	Application No. 10 of 2017 (SZ)	Suo Motu Proceedings initiated Based on the news item Published in “The Times of India” Chennai – Edition dated 20.1.2017 on the caption “Bhavani river water unfit for consumption” and “waste from Mettupalayam Government Hospital ends up in Bhavani River” Vs The Chief Secretary, Government of Tamil Nadu, Chennai and 9 others	M/s.E.Manoharan for R1 to R7 M/s. Arokiaraj for R8 M/s.H.Yasmeen Ali for R9 & R10	10.07.2018
3	Application No.18 of 2017 (SZ)	M.Gobineelan, Sriumugai, Coimbatore – 641 302 Vs The Secretary to the Government Department of Environment and Forest, Government of Tamil Nadu, Chennai and 9 others	M/s.K.Myl Samy Counsel for Applicant E.Manoharan For R1, R2,R5 to R9 M/s . A.Ilango for R3 & R4 M/s.Akhil Akbar Ali for R10	10.07.2018
4	Application No. 58 of 2017 (SZ)	T.T.Rangasamy President, Bhavaani Nadhineer Matrum Nilathadi Neer Paadhuhaappuk Kuzhu, Mettupalayam Vs State Government of Tamil Nadu,	Mr.R.Natarajan Counsel for Applicant M/s E.Manoharan for R1 to R4, R7 to R9 M/s. P.Gnanasekaran for R5	10.07.2018

		Through its Chief Secretary Government of Tamil Nadu, Chennai and 8 others	Mrs.H.Yasmeen Ali for R6	
5	Application No.105 of 2017 (SZ)	D.Sathees Kumar Mettupalayam Vs State of Tamil Nadu Rep.,by its Chief Secretary, Secretariat, Chennai and 7 others	M/s. V.S.Senthil Kumar Counsel for Applicant M/s. E.Manoharan for R1,R2,R7,R8 M/s.H.Yasmeen Ali for R6	10.07.2018
6	M.A.No.02 of 2018(SZ) IN Application No.78 of 2017(SZ)	V.Mohan Kumar, Secretary,PIPA, Munnar Vs Secretary to Government Environment & Forest, Kerala and others	M/s. P.Rama Krishnan Counsel for Applicant M/s.E.K.Kumaresan for R1,R3 & R4,R8 M/s. Rema Smrithi for R2 M/s. K.R.Harin for R6 M/s. Dr.Vincent Panikulangara Jaisjohn G.Stanley Hebzon Singh for R9 M/s. Taaur Associates S.Kamalesh Kannan S.Sai sathya Jith for R10 M/s. W.M.Abdul Majeed for R11 M/s. Babu Joseph Kuruvathazha for R12,R15 M/s. Bharadwaj for R13 M/s. Bharadwaj for R13 M/s. Vada Kedom for R14 M/s. Sajeev Kumar for R16 M/s. Rathina Asohan for R17,R18,R19 M/s. W.M.Abdul Majeed Counsel for Applicant M/s.E.K.Kumaresan for R1,R3 & R4,R8 M/s. Rema Smrithi for R2 M/s. K.R.Harin for R6 M/s. Dr.Vincent Panikulangara Jaisjohn G.Stanley Hebzon Singh for R9 M/s. Taaur Associates S.Kamalesh Kannan S.Sai sathya Jith for R10 M/s. W.M.Abdul Majeed for R11 M/s. Babu Joseph Kuruvathazha for R12,R15	10.07.2018
	M.A.No.171 of 2017(SZ) IN Application No.78 of 2017(SZ)	Fr.Sebastian Kochupurackal, General Convenor, Idukki District, Kerala State Vs Secretary to Government Environment & Forest, Kerala and others		

	Application No.78 of 2017(SZ)	<p style="text-align: center;">Suo Motu</p> <p>Proceedings initiated based on the news item Published in "Mathrubhumi News Paper" – Malayalam Edition dated 25.03.2017 on the caption "SAVE MUNNAR"</p> <p style="text-align: center;">Vs</p> <p>Secretary to Government Environment & Forest, Kerala and others</p>	<p>M/s. Bharadwaj for R13 M/s. Bharadwaj for R13 M/s. Vada Kedom for R14 M/s. Sajeev Kumar for R16 M/s. Rathina Asohan for R17,R18,R19</p> <p>M/s.E.K.Kumaresan for R1, R3 & R4,R8 M/s. Rema Smrithi for R2 M/s. K.R.Harin for R6 M/s. Dr.Vincent Panikulangara Jaisjohn G.Stanley Hebzon Singh for R9 M/s. Taaurs Associates S.Kamalesh Kannan S.Sai sathya Jith for R10 M/s. W.M.Abdul Majeed for R11 M/s. Babu Joseph Kuruvathazha for R12,R15 M/s. Bharadwaj for R13 M/s. Vada Kedom for R14 M/s. Sajeev Kumar for R16 M/s. Rathina Asohan for R17,R18,R19</p>	
7	Application No.132 of 2017(SZ) (Kerala Circuit Bench Case)	<p>Charles T.David Ernakulam District Kerala State</p> <p style="text-align: center;">Vs</p> <p>The Government of Kerala Rep by Chief Secretary Kerala State and 3 others</p>	<p>M/s. M.K.Dileepan Counsel for Applicant</p> <p>M/s. Rema Smrithi for R2,R3 M/s. Bechu Kurian & Co for R4</p>	10.07.2018
8	Application No. 248 of 2017 (SZ)	<p>P.Prasad, Allapuzha District</p> <p style="text-align: center;">Vs</p> <p>The Union of India, Rep.,by Secretary, Ministry of Environment, Forest and Climate Change, New Delhi and 7 others</p>	<p>M/s. K.Varsha Counsel for Applicant M/s.E.K.Kumaresan for R2 to R6,R8 M/s. Rema Smrithi for R7</p>	10.07.2018
9	Appeal No.88 of 2017(SZ)	<p>George Issac</p> <p style="text-align: center;">Vs</p> <p>Ministry of Environment, Forest & Climate Change and others</p>	<p>Mr. Rajan Vishnuraj & Harish Vasudevan, Counsel For Applicant Mr. Gokul Krishnan for R1, Smt. Vidyalakshmi for R2, Smt. Suvitha A S for R3 &R4,</p>	10.07.2018

			Mr. T Navin for R5, Mr.Millu Dandapani& Rahul Kandampully for R6	
10	Appeal No.60 of 2017(SZ)	Sri.Bijulal, Panconam, Mukhathala P.O Vs The Member Secretary DEIAA & Sub Collector, Kollam	M/s. Taarus Associates Counsel for Appellant M/s.E.K.Kumaresan for Respondent	10.07.2018
11	M.A.No.239 of 2017(SZ) IN Appeal No. 92 of 2017(SZ)	Sowthamani Saw Mill Through its Proprietor, Usilampatti Taluk, Madurai District Rep.,through her Power Agent Vs The Member Secretary Tamil Nadu Pollution Control Board, Chennai and 4 others	M/s. PT.S.Narendra Vasan Counsel for Appellant	10.07.2018

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
12	Application No.177 of 2016(SZ)	Devineni Rajasekhar, Krishna District, Andhra Pradesh Vs State of Andhra Pradesh, Rep., by its Principal Secretary to Government, Industries & Commerce (Mines) Department at Secretariat, Hyderabad and 27 others	M/s. N. Sreedhar Reddy Counsel for Applicant Mrs. H. Yasmeen Ali for R1 to R28	10.07.2018
13	Application No. 299 of 2014 (SZ)	S.P. Surendranath Karthik, Madipakkam, Chennai and another Vs General Manager, Southern Railways Headquarters,	M/s Kaushik N Sharma Counsel for applicant M/s.K. Muthamil Raja for R1 M/s. Suryaprakash for R2 to R5 M/s. E.Manoharan	10.07.2018

		Chennai and 12 others	for R6 & R7,R12 M/s. Yasmeen Ali for R8, R9 M/s. D.S. Ekambaram for R10 M/s. Me.Sarashwathy for R11 M/s.S.Prabu for R13	
14	Application No. 215 of 2016 (SZ)	Guntu Boyina Kumar Kommadi, Visakhapatnam Vs The State of Andhra Pradesh Rep., by its Secretary, Revenue Department, Secretariat, Hyderabad and 3 others	M/s.Madhurai Donti Reddy Basu. K.Balaiyanantham Counsel for Applicant M/s.H.Yasmeen Ali for R1 to R4	10.07.2018
15	M.A.No.190 of 2017(SZ) IN Application No. 381 of 2013 (SZ) (THC) (W.P (C) No. 17840/2012 from High Court of Kerala) Application No. 381 of 2013 (SZ) (THC) (W.P (C) No. 17840/2012 from High Court of Kerala)	Abdul Rahiman, Chyelakulam, Vengola-683554 and Another Vs Kitex Garments Ltd, Kizhakkambalam, Aluva and 7 others Abdul Rahiman, Chyelakulam, Vengola-683554 and Another Vs Kitex Garments Ltd, Kizhakkambalam, Aluva and 7 others	M/s. R.Sreerangan, Counsel for Applicant Mr. Babu Joseph Kuruvathazha for R1 Shri. Thomas Geeverghese for R2 M/s.E.K.Kumaresan R2,R4 to R7 M/s. Rema Smrithi R3 & R8 M/s. R.Sreerangan, Counsel for Applicant Mr. Babu Joseph Kuruvathazha for R1 Shri. Thomas Geeverghese for R2 M/s.E.K.Kumaresan R2,R4 to R7 M/s. Rema Smrithi R3 & R8	10.07.2018
16	Application No. 207 of 2017 (SZ)	A.Ayubkan Kancheepuram and 2 others Vs State of Tamil Nadu Rep.,by Secretary to Government, Highways Department, Secretariat, Chennai and 4 others	M/s. A.Karthikesan Counsel for Applicant M/s. E.Manoharan for R1,R2,R4,R5 M/s. Muthamil Raja for R3	10.07.2018

17	Application No. 85 of 2015 (SZ) & M.A.Nos. 174 & 232 of 2016(SZ)	Dr. Lubna Sarwath, Banjara Hills, Hyderabad Vs The State of Telangana, Rep. by its Chief Secretary to Government, Hyderabad and 3 others	M/s. Rema Smrithi Counsel for Applicant M/s. Yasmeen Ali for R1 M/s. D.Srinivasan for R2 M/s. T. Sai Krishnan for R3 & R4	10.07.2018
18	Appeal No.145 of 2016 (SZ)	Suresh K.B, Paingarapally, Mulanthuruthy Village, Eranakulam Vs The State of Kerala, Rep., by its Secretary Department of Environment and Climate Change Secretariat, Thiruvananthapuram, Kerala and 5 others	M/s.Harish Vasudevan Counsel for Appellant M/s.E.K.Kumaresan for R1,R3,R4 M/s. Vidyalakshmi Vipin for R2 & R6 Mr.P.M.Ziraj For R5	10.07.2018
19	Appeal No.43 of 2015 (SZ)	M.Rajendran Musiri, Trichy. Vs The Union of India NewDelhi and 2 Others	M.Rajendran Party in Person Mr. Syed Nurullah Sheriff for R1 & R2 M/s. E.Manoharan for R3	10.07.2018
20	M.A.No.164 of 2017(SZ) IN Appeal No.71 of 2017 (SZ)	Samata Through its Executive Director, R.Ravi Vishkhapatnam Andhra Pradesh Vs Union of India, Through the Secretary, Ministry of Environment, Forest and Climate Change, New Delhi and 2 others	M/s. Stanley Hebzon Singh Counsel for Appellant M/s.Syed Nurullah Sheriff for R1 M/s.H.Yasmeen Ali for R2 M/s.T.Sai Krishnan for R3	10.07.2018

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar